

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 282 OF 2016**

**APL No. 314 OF 2016 & IA No. 649 OF 2016**

**APL No. 313 OF 2016 & IA No. 648 OF 2016**

**APL No. 165 OF 2017 & IA No. 282 OF 2017**

**APL No. 166 OF 2017 & IA No. 280 OF 2017**

**Dated: 22nd October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**

**Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)**

**In the matter of:**

**APL No. 282 OF 2016**

**M/s Lord Chloro Alkali Ltd. .... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Anand K. Ganesan for A1  
Swapna Seshadri for A1

Counsel for the Respondent(s) : Raj Kumar Mehta for R1  
Ranjitha Ramachandran for R2, R3, R4  
Poorva Saigal for R2, R3, R4  
Anushree Bardhan for R2, R3, R4  
Shubham Arya for R2, R3, R4

**APL No. 314 OF 2016 & IA No. 649 OF 2016**

**Rajasthan Steel Chambers .... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Anand K. Ganesan for A1  
Swapna Seshadri for A1

Counsel for the Respondent(s) : Raj Kumar Mehta for R1  
Ranjitha Ramachandran for R2, R3, R4

Poorva Saigal for R2, R3, R4  
Anushree Bardhan for R2, R3, R4  
Shubham Arya for R2, R3, R4

**APL No. 313 OF 2016 & IA No. 648 OF 2016**

**Rajasthan Textile Mills Association** ..... **Appellant(s)**  
**Versus**  
**Rajasthan Electricity Regulatory Commission** ..... **Respondent(s)**  
Counsel for the Appellant(s) : Anand K. Ganesan for A1  
Swapna Seshadri for A1  
Counsel for the Respondent(s) : Raj Kumar Mehta for R1

**APL No. 165 OF 2017 & IA No. 282 OF 2017**

**Ambuja Cement Ltd.** ..... **Appellant(s)**  
**Versus**  
**Jaipur Vidyut Vitran Nigam Limited** ..... **Respondent(s)**  
Counsel for the Appellant(s) : P.N. Bhandari for A1  
Counsel for the Respondent(s) : Raj Kumar Mehta for R4  
Himanshi Andley for R4

**APL No. 166 OF 2017 & IA No. 280 OF 2017**

**JK Cement Works** ..... **Appellant(s)**  
**Versus**  
**Jaipur Vidyut Vitran Nigam Limited** ..... **Respondent(s)**  
Counsel for the Appellant(s) : P.N. Bhandari for A1  
Counsel for the Respondent(s) : Raj Kumar Mehta for R4  
Himanshi Andley for R4

**ORDER**

Heard Mr. M.G. Ramachandran, learned senior counsel.

List these matters for further hearing on **10.12.2019.**

**Ravindra Kumar Verma**  
**Technical Member(electricity)**

**Justice Manjula Chellur**  
**Chairperson**

